BUSINESS ADVISORY COMMITTEE

Thirty-ninth Report*

(Second Lok Sabha)

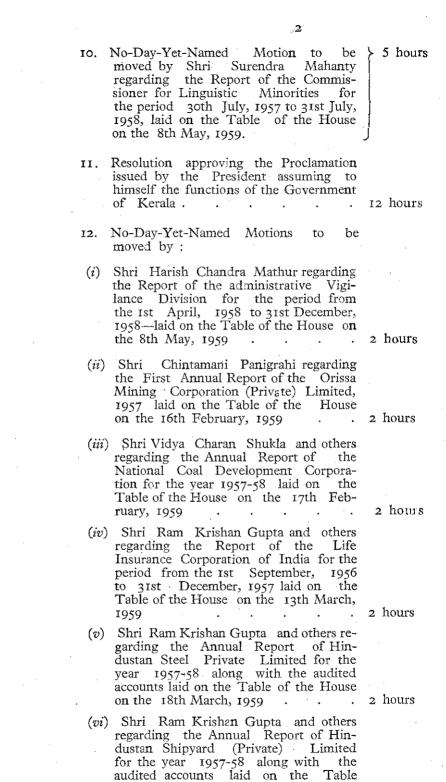
The Business Advisory Committee held a sitting on Monday, the 3rd August, 1959.

The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :--

Ι.	The Employment Exchanges (Compulsory Notification of Vacancies) Bill, 1959 ·	2-1/2 hours
2.	The Dowry Prohibition Bill, 1959 (For reference to Joint Committee)	3 hours
3.	Consideration of Amendments made by Rajya Sabha in the Pharmacy (Amend- ment) Bill, 1959	1 hour
4.	The Rajasthan and Madhya Pradesh (Transfer of Territories) Bill, 1959	2 hours
5.	The Wakf (Amendment) Bill, 1959 .	1 hour
6.	The Public Wakfs (Extension of Limi- tation) Bill, 1959	1 hour
7.	Motion regarding Report of the Com- mittee of Parliament on Official Lan- guage laid on the Table on the 22nd April, 1959	12 hours
8.	Motion regarding Report of the Road Transport Re-organiasation Committee laid on the Table on the 16th April, 1959.	5 hours
9.	Motion regarding the First Report of the Commissioner for Linguistic Minorities for the period 30th July, 1957 to 31st July, 1958 laid on the Table on the 8th May, 1959.	

*The following motion was moved by Sardar Hukam Singh and was adopted by the House on the 4th August, 1959 :---

"That this House agrees with the Thirty-ninth Report of the Business Advisory Committee presented to the House on the 3rd August, 1959."



of the House on the 31st March, 1959

Pri

2 hours

(vii) Shri Ram Krishan Gupta and others regarding the Annual Report on the and administration of the working Companies Act, 1956 for the year 1957-58, laid on the Table of the House on the 19th March, 1959

2 hours

2 hours

2 hours

- (viii) Shri N. R. M. Swamy regarding the Annual Report of the Nevveli-Lignite Corporation (Private) Limited for the year 1957-58 and review by the Government of the Report laid on the Table of the House on the 25th February, 1959
- (ix) Shri Ram Krishan Gupta and others regarding the Second Annual Report State Trading Corporation of the of India Limited for the period ending the 30th June, 1958, laid on the Table of the House on the 29th April, 1959
- Shri Braj Raj Singh and Shri K. T. K. (x)regarding the Annual Tangamani Report of the Registrar of Newspapers for India for the year 1957 laid on the Table of the House on the 9th September, 1958
- (xi) Shri Khushwaqt Rai regarding the policy of the Government in regard to fixation of price of sugar-cane
- Shri Khushwaqt Rai and others re-(xii)garding the policy of the Government in regard to the distribution of sugar and steps to check the rise in the prices of sugar and profiteering by sugar interests 2 hours
- (xiii) Shri Harish Chandra Mathur regarding the Third Annual Report of the National Small Industries Corporation Private Ltd., for the year 1957-58 2 hours .

The Committee recommend that the House may sit upto 6 P.M. on 2. the days on which the motion regarding Report of the Committee of Parliament on Official Language and the Resolution approving the Proclamation issued by the President assuming to himself the functions of the Government of Kerala are taken up.

NEW DELHI ; The 3rd August, 1959.

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Speaker.

2 hours

2 hours

M. ANANTHASAYANAM AYYANGAR,